

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

:: ORDER ::

S.No. Estt/2020/ 69

Dated : 30.01.2020

On account of administrative exigency, transfer/posting of following employees are hereby ordered with immediate effect as under :-

Sno.	Name of the employee Sarva Shri	From	To	Vice Sarva Sarva Shri
1.	Rajnish Giri Class IV	District & Sessions Court, Bikaner	Court of Spl. Judge POCSO & Commission for POCR Act, Bikaner	Dilip Morya
2	Dilp Morya Class IV	Court of Spl. Judge POCSO & Commission for POCR Act, Bikaner	Additional Chief Judicial Magistrate (Railways), B ikaner	Kapil Ojha
3	Kapil Ojha Class IV	Additional Chief Judicial Magistrate (Railways), Bikaner	District & Sessions Court, Bikaner	Rajnish Giri

Note :

1. Presiding officers of concerned court are directed to ensure compliance of the order with immediate effect.

-sd-

District & Sessions Judge,
Bikaner

S.No. 1104

Dated : 30 January, 2020

Copy forwarded to the following for information and necessary action :-

1. Court of Spl. Judge POCSO & Commission for POCR Act, Bikaner
2. Additional Chief Judicial Magistrate (Railways), B ikaner
3. Account Section, District & Sessions Court, Bikaner
4. System Officer with the direction to upload on website
5. Sarva Shri Rajnish Giri/ Dilip Morya/ Kapil Ojha
6. Personal File Sarva Shri Rajnish Giri/ Dilip Morya/ Kapil Ojha
7. Guard File

District & Sessions Judge,
Bikaner